

**NOTIFICATION**

In partial modification of the earlier Notification of even number dated 28/07/2026, the Honourable Chief Justice is pleased to re-constitute and modify few Committees with immediate effect:

| No. | Name of the Committee                                                                                                                                                                                                                                                                                                                              | Name of the Members                                                                                                                                                                                                                                                       | In charge Registrar / Officer                              |
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| 1   | Standing Committee<br><b>[Notified vide order No.A.1319/87 dated 14/09/2026]</b>                                                                                                                                                                                                                                                                   | Hon'ble the Chief Justice<br>Hon'ble Mr. Justice Manash Ranjan Pathak<br>Hon'ble Mr. Justice A.S. Supehia<br>Hon'ble Mr. Justice Bhargav D. Karia<br>Hon'ble Ms. Justice Sangeeta K. Vishen<br>Hon'ble Mr. Justice N.S. Sanjay Gowda<br>Hon'ble Mr. Justice Ilesh J. Vora | Registrar General                                          |
| 2   | <b>Screening Committee for Judicial Officers.</b>                                                                                                                                                                                                                                                                                                  | <b>Hon'ble the Chief Justice</b><br><b>Hon'ble Mr. Justice Manash Ranjan Pathak</b><br><b>Hon'ble Mr. Justice A.S. Supehia</b><br><b>Hon'ble Mr. Justice Ilesh J. Vora</b>                                                                                                | Registrar General<br>With<br>Registrar<br>(Administration) |
| 3   | Committee for recruitment of District Judges [Direct Recruitment & by way of Limited Departmental Competitive Examination].                                                                                                                                                                                                                        | Hon'ble Mr. Justice A.S. Supehia<br>Hon'ble Mr. Justice Bhargav D. Karia<br>Hon'ble Smt. Justice Vaibhavi D. Nanavati<br>Hon'ble Mr. Justice H.D. Suthar<br>Hon'ble Mr. Justice M.R. Mengdey                                                                              | Registrar<br>(Recruitment)                                 |
| 4   | Committee for selection of Civil Judges.<br><u>AND</u><br>Committee for promotion of Civil Judges to the cadre of Senior Civil Judges [By way of regular promotion & Limited Departmental Competitive Examination].<br><u>AND</u><br>Committee for promotion of Senior Civil Judges to the cadre of District Judges [By way of regular promotion]. | Hon'ble Mr. Justice A.S. Supehia<br>Hon'ble Mr. Justice Bhargav D. Karia<br>Hon'ble Smt. Justice Vaibhavi D. Nanavati<br>Hon'ble Mr. Justice H.D. Suthar<br>Hon'ble Mr. Justice M.R. Mengdey                                                                              | Registrar<br>(Recruitment)                                 |

| No. | Name of the Committee                                                                             | Name of the Members                                                                                                                                                                                                                                                                                                                                                                | In charge Registrar / Officer                                                                            |
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| 5   | Juvenile Justice Committee.                                                                       | Hon'ble Ms. Justice Sangeeta K. Vishen<br>Hon'ble Smt. Justice Vaibhavi D. Nanavati<br>Hon'ble Ms. Justice Nisha M. Thakore<br>Hon'ble Ms. Justice S.V. Pinto<br>Hon'ble Mr. Justice Utkarsh T. Desai                                                                                                                                                                              | Member Secretary,<br>Gujarat State Legal Services Authority                                              |
| 6   | Committee for Litigation and vetting of Charge Sheets.                                            | Hon'ble Mr. Justice Aniruddha P. Mayee<br>Hon'ble Mr. Justice M.R. Mengdey<br>Hon'ble Mr. Justice Pranav Trivedi                                                                                                                                                                                                                                                                   | Registrar<br>(Legal, Law & Inquiry)                                                                      |
| 7   | High Court Building Committee.<br>Special Invitees [as & if necessary]                            | Hon'ble Mr. Justice A.S. Supehia<br>Hon'ble Mr. Justice Nikhil S. Kariel<br>Hon'ble Mr. Justice H.D. Suthar<br>Hon'ble Mr. Justice P.M. Raval<br>+<br>Additional Chief Secretary to Government of Gujarat / Principal Secretary to the Government of Gujarat, Finance Department.<br>Principal Secretary to Government Law Department.<br>Principal Secretary to Government P.W.D. | Registrar General<br><br>AND<br><br>In-charge Officer (Infrastructure) will assist the Registrar General |
| 8   | 'Rule' Committee [C.P.C.]<br>&<br>Committee to suggest modification to Civil and Criminal Manual. | Hon'ble Mr. Justice Ilesh J. Vora - Chairman<br>Hon'ble Mr. Justice Aniruddha P. Mayee -Member<br>Hon'ble Mr. Justice - H.D. Suthar - Member<br>Hon'ble Mr. Justice - M.R. Mengdey - Member<br>Ld. Advocate General- Member<br>Mr. Dhaval C. Dave, Ld. Sr. Advocate- Member<br>Principal City Civil & Sessions Judge, Ahmedabad<br>Registrar General - Secretary (Convener)        | Registrar<br>(Legal, Law & Inquiry)                                                                      |
| 9   | Gujarat High Court Rules Committee.<br>&<br>District Judiciary Rules Committee.                   | Hon'ble Mr. Justice A.S. Supehia<br>Hon'ble Mr. Justice Ilesh J. Vora<br>Hon'ble Mr. Justice Aniruddha P. Mayee<br>Hon'ble Mr. Justice M.R. Mengdey<br><b>Secretary:</b><br>Registrar General                                                                                                                                                                                      | Registrar<br>(Legal, Law & Inquiry)<br><br>AND<br>Registrar (Judicial)                                   |

| No. | Name of the Committee                                                                                                                                                                                        | Name of the Members                                                                                                                                                                                                                     | In charge Registrar / Officer                                                                                      |
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| 10  | Central Recruitment Committee for Officers and staff of High Court and District Judiciary.                                                                                                                   | Hon'ble Mr. Justice Bhargav D. Karia<br>Hon'ble Mr. Justice Ilesh J. Vora<br>Hon'ble Mr. Justice H.D. Suthar<br>Hon'ble Mr. Justice D.M. Desai                                                                                          | Registrar (Recruitment)                                                                                            |
| 11  | <b>Computer &amp; Technology, Digitalisation, e-Filing and Paper-less Court, live streaming, Artificial Intelligence, eCourts Project &amp; all I.T. related subjects (except purchase).</b>                 | <b>Hon'ble Mr. Justice Manash Ranjan Pathak</b><br><b>Hon'ble Mr. Justice A.S. Supehia</b><br><b>Hon'ble Mr. Justice Nikhil S. Kariel</b><br><b>Hon'ble Mr. Justice Aniruddha P. Mayee</b><br><b>Hon'ble Mr. Justice Pranav Trivedi</b> | Registrar (SCMS & ICT)<br>AND<br>Registrar (Judicial)                                                              |
| 12  | Digitalisation - <b>Sub Committee</b> (of disposed off cases) of High Court and District Courts.                                                                                                             | Hon'ble Mr. Justice Nikhil S. Kariel<br>Hon'ble Mr. Justice Aniruddha P. Mayee<br>Hon'ble Mr. Justice Pranav Trivedi                                                                                                                    | Special Officer (Digitization)<br>[Registrar (SCMS & ICT) shall participate in all the meetings of the Committee.] |
| 13  | Promotion to the post of Special Officer, Additional Registrar (IT), System Manager, System Analyst, System Administrator (IT Cell), System Officer, Technical Assistant-cum-Programmer and System Engineer. | Hon'ble Mr. Justice A.S. Supehia<br>Hon'ble Mr. Justice Bhargav D. Karia<br>Hon'ble Mr. Justice D.A. Joshi<br>+<br>One expert to be co-opted by the Committee from IIIT, Gandhinagar.                                                   | Registrar (Recruitment)<br>AND<br>Registrar (SCMS & ICT)                                                           |
| 14  | Committee for Inter District Transfer of Ministerial Staff [Clerical Grade & Group D Staff of District Judiciary] namely, Class III & Class IV in the State of Gujarat.                                      | Hon'ble Mr. Justice Ilesh J. Vora<br>Hon'ble Mr. Justice M.R. Mengdey                                                                                                                                                                   | Registrar (Administration)<br>AND<br>Registrar General                                                             |
| 15  | Library Committee.                                                                                                                                                                                           | Hon'ble Mr. Justice Nirzarkumar S. Desai<br>Hon'ble Mr. Justice Aniruddha P. Mayee<br>Hon'ble Ms. Justice Nisha M. Thakore                                                                                                              | Registrar (Inspection & Finance)                                                                                   |
| 16  | Gender Sensitization and Internal Complaints Committee (GSICC).<br>[To deal with the complaints under PoSH Act, 2013, regarding Judicial Officers in the                                                     | <b>[In case of complaint regarding Judicial Officers &amp; Staff]</b><br>Hon'ble Smt. Justice Vaibhavi D. Nanavati<br>Hon'ble Ms. Justice S.V. Pinto<br>Hon'ble Mr. Justice H.D. Suthar                                                 | Member Secretary, Gujarat State Legal Services Authority                                                           |

| No. | Name of the Committee                                                                                                                                                                                                                                                                                                           | Name of the Members                                                                                                                                                                                                                                                       | In charge Registrar / Officer                                                                                                 |
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|     | State as well as any women in the High Court]                                                                                                                                                                                                                                                                                   | Hon'ble Mr. Justice D.A. Joshi<br><i>[In case of complaint against Advocates, following Advocates shall be invited in addition to the above mentioned Honourable Judges]</i><br>(i) Ms. Megha Jani, Ld. Senior Advocate<br>(ii) Mr. Pitamber R. Abichandani, Ld. Advocate |                                                                                                                               |
| 17  | Infrastructure Facilities to District & Taluka Courts<br><b>OR</b><br>District Judiciary Infrastructure Committee & Committee for Establishment, abolition and alteration of jurisdiction of Courts.                                                                                                                            | Hon'ble Mr. Justice A.S. Supehia<br>Hon'ble Mr. Justice Ilesh J. Vora<br>Hon'ble Mr. Justice M.R. Mengdey<br>Hon'ble Mr. Justice P.M. Raval                                                                                                                               | Registrar General<br><br>AND<br>In-charge Officer (Infrastructure) will assist the Registrar General                          |
| 18  | Arrears of cases and Case Flow Monitoring Committee.                                                                                                                                                                                                                                                                            | Hon'ble Mr. Justice A.S. Supehia<br>Hon'ble Mr. Justice Ilesh J. Vora<br>Hon'ble Mr. Justice Niral R. Mehta<br>Hon'ble Ms. Justice Nisha M. Thakore                                                                                                                       | Registrar (Inspection & Finance) – in case of District Judiciary.<br><br>AND<br>Registrar (Judicial) – In case of High Court. |
| 19  | <b>Committee for the Implementation of the Resolutions passed in the Chief Justice Conference and for submitting progress report to the Hon'ble Supreme Court.</b><br><b>AND</b><br><b>Monitoring District Judiciary regarding mandates and ensuring the implementation of the decisions / directions issued by Apex Court.</b> | <b>Hon'ble Mr. Justice Manash Ranjan Pathak</b><br><br><b>Hon'ble Ms. Justice Sangeeta K. Vishen</b><br><br><b>Hon'ble Mr. Justice Nirzarkumar S. Desai</b><br><br><b>Hon'ble Mrs. Justice M.K. Thakker</b>                                                               | Registrar (Inspection & Finance)<br><br>AND<br>Registrar (Legal, Law & Inquiry)                                               |
| 20  | Protocol, Hospitality & maintenance of vehicles of High Court, including Medical Protocol &                                                                                                                                                                                                                                     | Hon'ble Mr. Justice Ilesh J. Vora<br>Hon'ble Mr. Justice Niral R. Mehta<br>Hon'ble Mr. Justice D.M. Desai<br>Hon'ble Mr. Justice P.M. Raval                                                                                                                               | Registrar General<br>And<br>Additional Registrar (Infrastructure) will assist the Registrar                                   |

| No. | Name of the Committee                                                                                                | Name of the Members                                                                                                                                                                                 | In charge Registrar / Officer                                                                                                                                                                                                                                                                                                               |
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|     | Committee dealing with Issues of Media Persons attending the High Court.                                             |                                                                                                                                                                                                     | General<br>AND<br>Mr.Pusapati Subrahmanyam, Deputy Secretary (Protocol Cell)                                                                                                                                                                                                                                                                |
| 21  | Security Committee High Court and District Courts including CCTV (High Court & Subordinate Courts)(except purchase). | Hon'ble Mr. Justice A.S. Supehia<br>Hon'ble Mr. Justice Nikhil S. Kariel<br>Hon'ble Mr. Justice H.D. Suthar<br>Hon'ble Mr. Justice Sanjeev J. Thaker                                                | Registrar General<br><br>And<br>Additional Registrar (Infrastructure)<br><br><u>AND</u><br>Registrar (SCMS & ICT) - in case of installation of CCTV surveillance cameras and non-availability of CCTV footage, etc., i.e. on all other subjects relating to installation and working of CCTV cameras in the High Court and District Courts. |
| 22  | Assured Career Progression Committee - Senior Civil Judges and Civil judges.                                         | Hon'ble Mr. Justice A.S. Supehia<br>Hon'ble Mr. Justice Bhargav D. Karia<br>Hon'ble Ms. Justice Sangeeta K. Vishen                                                                                  | Registrar (Recruitment)                                                                                                                                                                                                                                                                                                                     |
| 23  | Committee for Sensitization of Family Courts.                                                                        | Hon'ble Ms. Justice Sangeeta K. Vishen<br>Hon'ble Smt. Justice Vaibhavi D. Nanavati<br><br>Hon'ble Ms. Justice Nisha M. Thakore<br>Hon'ble Ms. Justice S.V. Pinto<br>Hon'ble Mr. Justice D.A. Joshi | Member Secretary, Gujarat State Legal Services Authority                                                                                                                                                                                                                                                                                    |
| 24  | Purchase, Budget, Finance, Stores Committee.                                                                         | Hon'ble Mr. Justice A.S. Supehia<br>Hon'ble Mr. Justice Nikhil S. Kariel<br>Hon'ble Mr. Justice Aniruddha P. Mayee<br>Hon'ble Mr. Justice M.R. Mengdey                                              | Registrar (Inspection & Finance)<br><br>AND<br>Registrar (SCMS & ICT) - in case of purchase by I.T. Department                                                                                                                                                                                                                              |
| 25  | Medical Committee.                                                                                                   | Hon'ble Mr. Justice A.S. Supehia<br>Hon'ble Mr. Justice Bhargav D. Karia<br>Hon'ble Mr. Justice Aniruddha P. Mayee                                                                                  | Registrar (Inspection & Finance)                                                                                                                                                                                                                                                                                                            |

| No. | Name of the Committee                                                                                                                                                                                                                                                                                   | Name of the Members                                                                                                                                                                                                                                                                                                                        | In charge Registrar / Officer    |
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| 26  | Museum & Archive, Heritage Committee.                                                                                                                                                                                                                                                                   | Hon'ble Mr. Justice Nikhil S. Kariel<br>Hon'ble Ms. Justice S.V. Pinto<br>Hon'ble Mr. Justice Pranav Trivedi                                                                                                                                                                                                                               | Registrar (Legal, Law & Inquiry) |
| 27  | Promotion to the post of Additional Registrar, Secretaries to Honourable the Chief Justice, Principal Private Secretary, Senior Protocol Officer, Deputy Registrar, Deputy Registrar (PS Cell), Assistant Registrar / Court Master, Librarian and Private Secretary on the establishment of High Court. | Hon'ble Mr. Justice A.S. Supehia<br>Hon'ble Mr. Justice Bhargav D. Karia<br>Hon'ble Mr. Justice H.D. Suthar<br>Hon'ble Mrs. Justice M.K. Thakker                                                                                                                                                                                           | Registrar (Recruitment)          |
| 28  | Promotion to the post of Section Officer, Deputy Section Officer, Senior Translator, Telephone Operator and Assistant Commissioner for Taking Accounts on the establishment of High Court.                                                                                                              | Hon'ble Mr. Justice A.S. Supehia<br>Hon'ble Mr. Justice Bhargav D. Karia<br>Hon'ble Mr. Justice H.D. Suthar<br>Hon'ble Mr. Justice D.A. Joshi                                                                                                                                                                                              | Registrar (Recruitment)          |
| 29  | Promotion to the post of Air Condition Plant Operator, Chauffeur, Book Binder, Usher, Ceremonial Assistant, Security Supervisor, Senior Lawn Attendant, Judicial Process Assistant and Office Assistant-cum-Clerk on the establishment of High Court.                                                   | Hon'ble Mr. Justice Ilesh J. Vora<br>Hon'ble Ms. Justice S.V. Pinto<br>Hon'ble Mr. Justice D.M. Desai                                                                                                                                                                                                                                      | Registrar (Recruitment)          |
| 30  | <b>Grievance Redressal Committee.</b>                                                                                                                                                                                                                                                                   | <b>Hon'ble the Chief Justice</b><br><b>Hon'ble Mr. Justice Manash Ranjan Pathak</b><br><b>Hon'ble Mr. Justice A.S. Supehia</b><br><b>Hon'ble Ms. Justice Sangeeta K. Vishen</b><br><b>Hon'ble Mr. Justice Ilesh J. Vora</b><br><br><b>+ Special Invitees</b><br><br><b>Learned Advocate General</b><br><b>Learned Additional Solicitor</b> | Registrar General                |

| No. | Name of the Committee                                                                                                                                                                                                                                                                                                                     | Name of the Members                                                                                                                                                                                                                                                                                                              | In charge Registrar / Officer                            |
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|     |                                                                                                                                                                                                                                                                                                                                           | <b>General</b><br><b>Learned Government Pleader, High Court of Gujarat</b><br><b>Learned Public Prosecutor, High Court of Gujarat</b><br><b>Chairman, Bar Council of Gujarat</b><br><b>President, Gujarat High Court Advocate Association</b><br><b>Secretary, Gujarat High Court Advocate Association</b>                       |                                                          |
| 31  | <b>All subjects related to Court Manager. (Except Recruitment)</b>                                                                                                                                                                                                                                                                        | <b>Hon'ble Mr. Justice A.S. Supehia</b><br><b>Hon'ble Mr. Justice H.D. Suthar</b><br><b>Hon'ble Mr. Justice D.A. Joshi</b>                                                                                                                                                                                                       | Registrar General                                        |
| 32  | To regulate and monitoring the progress of the trials under POCSO Act with PC/PNDT Act.                                                                                                                                                                                                                                                   | Hon'ble Ms. Justice Sangeeta K. Vishen<br>Hon'ble Ms. Justice Gita Gopi<br>Hon'ble Ms. Justice S.V. Pinto<br>Hon'ble Mr. Justice Utkarsh T. Desai                                                                                                                                                                                | Member Secretary, Gujarat State Legal Services Authority |
| 33  | To "Supervise and monitor progress made by the State of Gujarat to the compliance regarding storage facility of seized narcotic drugs and psychotropic and controlled substances and conveyances" as per direction issued by the Hon'ble Supreme Court of India vide Judgment dated 28/01/2016 passed in Criminal Appeal No. 652 of 2012. | Hon'ble Mr. Justice Ilesh J. Vora<br>Hon'ble Mr. Justice Hemant M. Prachchhak<br>Hon'ble Mr. Justice J.C. Doshi                                                                                                                                                                                                                  | Registrar (Inspection & Finance)                         |
| 34  | <b>State Court Management System Committee as part of objectives of NFCE (National Framework of Court Excellence) of National Court Management System (NCMS).</b>                                                                                                                                                                         | <b>Hon'ble the Chief Justice - Chairperson</b><br><b>Hon'ble Mr. Justice Manash Ranjan Pathak - Member</b><br><b>Hon'ble Mr. Justice A.S. Supehia - Member</b><br><b>Hon'ble Mr. Justice Ilesh J. Vora - Member</b><br><b>Hon'ble Mr. Justice Aniruddha P. Mayee- Member</b><br><b>Hon'ble Mr. Justice R.T. Vachhani- Member</b> | Registrar General<br>AND<br>Registrar (SCMS & ICT)       |

| No. | Name of the Committee                                                                                                                                                                                                                    | Name of the Members                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | In charge Registrar / Officer                                                  |
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|     |                                                                                                                                                                                                                                          | <p><b>Registrar General, High Court of Gujarat, Ex-officio Member</b></p> <p><b>Law Secretary, Government of Gujarat, Ex-officio Member</b></p> <p><b>Director, Gujarat State Judicial Academy, Ex-officio Member</b></p> <p><b>Registrar (Recruitment), Ex-officio Member</b></p> <p><b>Registrar (SCMS &amp; ICT), Ex-officio Member Secretary</b></p> <p><b>Learned Advocate General of Gujarat, High Court of Gujarat, Ex-officio Member</b></p> <p><b>The Principal Judge, City Civil Court, Ahmedabad, Ex-officio Member</b></p> <p><b>Mr.P.K.Jani, Learned Senior Advocate, High Court of Gujarat, Member</b></p> <p><b>Mr.Shalin Mehta, Learned Senior Advocate, High Court of Gujarat, Member</b></p> <p><b>Prof. Anurag K. Agarwal, Indian Institute of Management (IIM), Vastrapur, Ahmedabad, Member</b></p> <p><b>Additional Chief Secretary, Revenue Department, Ex-officio Member</b></p> <p><b>Principal Secretary, Home Department, Ex-officio Member</b></p> <p><b>Principal Secretary, Finance Department, Ex-officio Member</b></p> <p><b>Secretary, Road and Building Department, Ex-officio Member</b></p> <p><b><u>Special Invitee - as and when required:</u></b><br/> <b>Chief Secretary of the State, Ex-officio Member</b></p> |                                                                                |
|     | <p><b><u>Sub Committee:</u></b><br/> To revisit and revamp the Norms for disposal prescribed by the High Court for Judicial Officers of the District Judiciary of the State.<br/> <b><u>AND</u></b><br/> To consider modification of</p> | <p>Hon'ble Mr. Justice A.S. Supehia<br/> Hon'ble Mr. Justice Ilesh J. Vora<br/> Hon'ble Mr. Justice H.D. Suthar</p>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | <p>Registrar (Recruitment)<br/> <b>AND</b><br/> Registrar (SCMS &amp; ICT)</p> |

| No. | Name of the Committee                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Name of the Members                                                                                                                                                                                     | In charge Registrar / Officer                                              |
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|     | A.C.R. and to make suggestions for consideration of the Uniform Annual Confidential Reports, recommended in the baseline report on Human Resource Development Strategy of the NCMSC.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                                                                                                                                                                                         |                                                                            |
| 35  | To consider (i) letter dated 27/01/2017 of the Joint Secretary to the Government of India, Ministry of Law and Justice, Department of Justice, New Delhi, forwarding therewith Judgment dated 02/01/2017 delivered by the Hon'ble Supreme Court in Criminal Appeal No.254-262 of 2012 in the case of Imtiaz Ahmad Vs. State of U.P. & Ors. alongwith the copy of Report submitted by the Member Secretary, NCMS Committee vide letter dated 01/04/2016 and (ii) letter dated 18/02/2017 of Shri Ravi Shankar Prasad, Hon'ble Minister of Law & Justice and Electronics & IT, Government of India, New Delhi, qua follow up action to determine the required Judge strength in the Subordinate Courts of the State. | <p>Hon'ble Mr. Justice Manash Ranjan Pathak</p> <p>Hon'ble Mr. Justice Ilesh J. Vora</p>                                                                                                                | Registrar General<br>AND<br>Registrar<br>(SCMS & ICT)                      |
| 36  | Allotment of Advocate Chambers.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | <p>Hon'ble Mr. Justice, A.S. Supehia, - Chairman</p> <p>Hon'ble Mr. Justice Bhargav D. Karia, Member</p> <p>Hon'ble Mr. Justice Nirzarkumar S. Desai, Member</p> <p>Mr. Kamal Trivedi, Ld. Advocate</p> | Mr.A.M.A.Saiyed,<br>Deputy Registrar<br>cum Principal<br>Private Secretary |

| No. | Name of the Committee                                                                                                                                                   | Name of the Members                                                                                                                                                                                                                                                                       | In charge Registrar / Officer                                                              |
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|     |                                                                                                                                                                         | <b>General, Ex-Officio Member</b><br><b>Government Pleader, Ex-Officio Member</b><br><b>President, Gujarat High Court Advocates Association, Ex-Officio Member</b><br><b>Mr. Saurabh Soparkar, Ld. Senior Advocate, Member</b><br><b>Mr. Anshin H. Desai, Ld. Senior Advocate, Member</b> |                                                                                            |
| 37  | Maintenance of Parks and Garden.                                                                                                                                        | Hon'ble Mr. Justice Niral R. Mehta<br>Hon'ble Mr. Justice D.M. Desai                                                                                                                                                                                                                      | Registrar General AND In-charge Officer (Infrastructure) will assist the Registrar General |
| 38  | Creche House in High Court.                                                                                                                                             | Hon'ble Ms. Justice Gita Gopi<br>Hon'ble Ms. Justice S.V. Pinto<br>Hon'ble Mr. Justice J.C. Doshi                                                                                                                                                                                         | Registrar General AND In-charge Officer (Infrastructure) will assist the Registrar General |
| 39  | Committee for appointment of panel Chartered Accountant for audit of half yearly statements of account filed by the Official Liquidator attached to Gujarat High Court. | Hon'ble Mr. Justice Bhargav D. Karia<br>Hon'ble Smt. Justice Vaibhavi D. Nanavati<br>Hon'ble Mr. Justice Niral R. Mehta                                                                                                                                                                   | Registrar (Inspection & Finance)                                                           |
| 40  | <b>Mediation Monitoring Committee.</b>                                                                                                                                  | <b>Hon'ble the Chief Justice</b><br><b>Hon'ble Smt. Justice Vaibhavi D. Nanavati</b><br><b>Hon'ble Ms. Justice S.V. Pinto</b><br><b>Hon'ble Mr. Justice Sanjeev J. Thaker</b>                                                                                                             | Member Secretary, Gujarat State Legal Services Authority                                   |
| 41  | Committee for verification and acceptance of Date of Birth of Judicial Officers.                                                                                        | Hon'ble Mr. Justice Ilesh J. Vora<br>Hon'ble Mr. Justice H.D. Suthar<br>Hon'ble Mr. Justice M.R. Mengdey                                                                                                                                                                                  | Registrar (Administration)                                                                 |
| 42  | Committee to consider application for Withdrawal / Advance from G.P.F. of Class-I Officers of the High Court establishment.                                             | Hon'ble Mr. Justice Bhargav D. Karia<br>Hon'ble Ms. Justice Gita Gopi                                                                                                                                                                                                                     | Registrar (Inspection & Finance)                                                           |

| No. | Name of the Committee                                                                                                                                                                                       | Name of the Members                                                                                                                                               | In charge Registrar / Officer                                        |
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| 43  | Committee for recommending Agencies for Scrutiny of applications filed for permission to take Children in Adoption under the The Guardians And Wards Act, 1890.                                             | Hon'ble Ms. Justice Sangeeta K. Vishen<br>Hon'ble Ms. Justice Gita Gopi<br>Hon'ble Smt. Justice Vaibhavi D. Nanavati                                              | Registrar (Legal, Law & Inquiry)                                     |
| 44  | Committee for Selection of Law Clerks / Legal Assistants.                                                                                                                                                   | Hon'ble Mr. Justice A.S. Supehia<br>Hon'ble Smt. Justice Vaibhavi D. Nanavati<br>Hon'ble Ms. Justice Nisha M. Thakore<br>Hon'ble Mr. Justice Vimal K. Vyas        | Registrar (Recruitment)                                              |
| 45  | Committee for Newsletter - cum - Editorial Board and Souvenir.                                                                                                                                              | Hon'ble Smt. Justice Vaibhavi D. Nanavati<br>Hon'ble Mr. Justice Nikhil S. Kariel<br>Hon'ble Mr. Justice Aniruddha P. Mayee<br>Hon'ble Mr. Justice Pranav Trivedi | Registrar (Inspection & Finance)                                     |
| 46  | Committee for monitoring the functioning of Commercial Courts.                                                                                                                                              | Hon'ble Mr. Justice A.S. Supehia<br>Hon'ble Mr. Justice Nikhil S. Kariel<br>Hon'ble Mr. Justice Niral R. Mehta<br>Hon'ble Mr. Justice R.T. Vachhani               | Registrar General AND Registrar (Inspection & Finance)               |
| 47  | <b>Committee to reconsider High Court and District Courts Staffing patterns and relating aspects such as, Staff Strength of various cadres.</b>                                                             | <b>Hon'ble the Chief Justice</b><br><b>Hon'ble Mr. Justice A.S. Supehia</b><br><b>Hon'ble Mr. Justice Ilesh J. Vora</b><br><b>Hon'ble Ms. Justice S.V. Pinto</b>  | Registrar (Administration) AND Registrar General                     |
| 48  | Special Committee for approval of High Court Calender and to fix the period of vacation for High Court and also District and Trial Courts in the State.                                                     | Hon'ble Mr. Justice Ilesh J. Vora<br>Hon'ble Mr. Justice Maulik J. Shelat                                                                                         | Registrar (Administration) AND Registrar General                     |
| 49  | Committee constituted for preparing a Draft Scheme to be executed by Courts in the state of Gujarat relating to expeditious disposal of Cases under The Negotiable Instruments Act and The Prohibition Act. | Hon'ble Mr. Justice Ilesh J. Vora<br>Hon'ble Mr. Justice Niral R. Mehta<br>Hon'ble Mr. Justice J.C. Doshi                                                         | Registrar (Inspection & Finance) AND Additional Registrar (Judicial) |
| 50  | Committee for Monitoring the implementation and use of Gujarati Language in the District Judiciary in the State.                                                                                            | Hon'ble Mr. Justice Ilesh J. Vora<br>Hon'ble Mr. Justice Nirzarkumar S. Desai                                                                                     | Registrar (Administration)                                           |

| No. | Name of the Committee                                                                                                                                                                                                                                                                   | Name of the Members                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | In charge Registrar / Officer                          |
|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------|
| 51  | Committee to consider representation made by English Stenographers (Grade-II), Private Secretaries / Principal Private Secretaries and the Gujarat High Court Gazetted and Non-Gazetted Employees' Association requesting therein, to remove pay anomalies and revise their pay scales. | Hon'ble Mr. Justice Bhargav D. Karia<br>Hon'ble Mr. Justice Ilesh J. Vora                                                                                                                                                                                                                                                                                                                                                                                                                         | Registrar (Administration)                             |
| 52  | <b>High Court Level Monitoring Committee to review the physical and financial progress of the construction of Court Halls, Toilet Complexes, Digital Computer Rooms and Residential Units for Judicial Officers in the State, under the Centrally Sponsored Scheme, only.</b>           | <b>Hon'ble Mr. Justice A.S. Supehia - Chairman</b><br><br><b>Hon'ble Mr. Justice Bhargav D. Karia - Member</b><br><br><b>Hon'ble Mr. Justice Ilesh J. Vora - Member</b><br><br><b>The Registrar General -Member</b><br><br><b>The Secretary and R.L.A. Legal Department, Gandhinagar - Member</b><br><br><b>The Secretary, Road &amp; Building Department, Gandhinagar - Member.</b><br><br><b>Mr. S.C. Mistry, Under Secretary, Road &amp; Building Department, Gandhinagar - Nodal Officer.</b> | Registrar (Administration)                             |
| 53  | AI assisted Translation Monitoring Committee.                                                                                                                                                                                                                                           | Hon'ble Mr. Justice Bhargav D. Karia<br>Hon'ble Mr. Justice N.S. Sanjay Gowda<br>Hon'ble Ms. Justice Gita Gopi<br>Hon'ble Mr. Justice M.R. Mengdey<br><br><b><u>Secretary:</u></b><br>Additional Registrar (Judicial)                                                                                                                                                                                                                                                                             | Registrar (Judicial)<br>AND<br>Registrar (SCMS & ICT)  |
| 54  | Committee to consider the objections received from Judicial Officers in the cadre of District Judge, Senior Civil Judge and Civil Judge against the proposed seniority list uploaded on the High Court website.                                                                         | Hon'ble Mr. Justice A.S. Supehia<br>Hon'ble Mr. Justice Ilesh J. Vora<br>Hon'ble Mr. Justice M.R. Mengdey                                                                                                                                                                                                                                                                                                                                                                                         | Registrar General<br>AND<br>Registrar (Administration) |
| 55  | High Court Medical Facility Committee for Staff and other Stakeholders.                                                                                                                                                                                                                 | Hon'ble Mr. Justice A.S. Supehia<br>Hon'ble Mrs. Justice Vaibhavi D. Nanavati<br>Hon'ble Mr. Justice H.D. Suthar                                                                                                                                                                                                                                                                                                                                                                                  | Registrar (Administration)                             |

| No. | Name of the Committee                                                                                                                            | Name of the Members                                                                                                                                                                                                                                                                                                                                                                                                   | In charge Registrar / Officer                                                                  |
|-----|--------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------|
| 56  | Review Committee for monitoring statistics regarding proper execution of summons in time bound manner in District Judiciary of the State.        | Hon'ble Mr. Justice A.S. Supedia<br>Hon'ble Mr. Justice Nikhil S. Kariel<br>Hon'ble Mr. Justice J.C. Doshi<br>Hon'ble Mr. Justice Vimal K. Vyas                                                                                                                                                                                                                                                                       | Registrar (Inspection & Finance)<br><br>AND<br>Registrar (Judicial)                            |
| 57  | Accessibility Committee for High Court.                                                                                                          | Hon'ble Mrs. Justice M.K. Thakker<br>Hon'ble Mr. Justice Pranav Trivedi<br>Mr. D.J. Mehta, Registrar (Inspection & Finance)<br>Deputy Registrar, Admin. Deptt. 'C' Branch - (Ex-Officio Member)<br>Mr. K.B. Jaiswal, Assistant Registrar<br>Mr. Rushikesh M. Raval, System Administrator<br>Ms. Y.B. Gadhavi, Deputy Section Officer<br>Mr. Vipul A. Shah, Advocate<br>Ms. Surbhi Bhati, Assistant Government Pleader | Deputy Director, Arbitration Centre, High Court of Gujarat.                                    |
| 58  | Committee for Service Conditions of the District Judiciary.                                                                                      | Hon'ble Mr. Justice Ilesh J. Vora<br>Hon'ble Mr. Justice Aniruddha P. Mayee<br>Hon'ble Mr. Justice H.D. Suthar<br>Registrar General, High Court of Gujarat - (Ex-Officio Secretary)<br>Secretary to the Government of Gujarat, Legal Department<br>Mr. A.I. Raval, Retired Principal District Judge - Nodal Officer                                                                                                   | Registrar (Administration)<br><br>AND<br>Registrar (Legal, Law & Inquiry)                      |
| 59  | <b>To frame the guidelines / criteria and to consider for grant of Selection Grade and Super Time Scale to District Judges.</b>                  | <b>Hon'ble Mr. Justice Manash Ranjan Pathak</b><br><b>Hon'ble Mr. Justice A.S. Supedia</b><br><b>Hon'ble Mr. Justice J.C. Doshi</b>                                                                                                                                                                                                                                                                                   | Registrar General<br><br>AND<br>Registrar (Administration)                                     |
| 60  | Committee for distribution of posts of District Judiciary along with the attendant staff.                                                        | Hon'ble Mr. Justice A.S. Supedia<br>Hon'ble Mr. Justice J.C. Doshi<br>Hon'ble Mr. Justice M.R. Mengdey                                                                                                                                                                                                                                                                                                                | Registrar (Administration)                                                                     |
| 61  | To consider the disposal of all type of waste / scrap items, including I.T. related items, being accumulated on the establishment of High Court. | Hon'ble Mr. Justice Nikhil S. Kariel<br>Hon'ble Mr. Justice H.D. Suthar<br>Hon'ble Mr. Justice P.M. Raval                                                                                                                                                                                                                                                                                                             | Registrar (Inspection & Finance)<br><br>AND<br>Registrar (SCMS & ICT) - In case of I.T. waste. |

| No. | Name of the Committee                                                                                                                                                                                                                                                                                                                                                                                                               | Name of the Members                                                                                                                                                                                                                                                                | In charge Registrar / Officer                   |
|-----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------|
| 62  | To deal with the proposals received from all the Principal Judicial Officers of the State, for approval of selection to the Class-I posts, as laid down in Rule-27 of 'The Non-Judicial Officers and Staff of the Courts (Recruitment and Conditions of Service) Rules, 2017' & in Rule-28 of 'The Industrial Courts and Labour Courts (Recruitment and Conditions of Service of the Non-Judicial Officers and Staff) Rules, 2018'. | Hon'ble Mr. Justice A.S. Supehia<br>Hon'ble Mr. Justice Bhargav D. Karia                                                                                                                                                                                                           | Registrar (Administration)                      |
| 63  | Committee for establishment of Coordination Center at the High Court of Gujarat for effective execution of Bailable Warrant and Non-bailable Warrant in the old and critically old Criminal matters.                                                                                                                                                                                                                                | Hon'ble Mr. Justice A.S. Supehia<br>Hon'ble Mr. Justice Ilesh J. Vora<br>Mr. Mitesh R. Amin, Additional Advocate General<br>Additional Director General of Police (Law and Order)<br>Secretary, Legal Department, State of Gujarat<br>Secretary, Home Department, State of Gujarat | Registrar (Judicial)                            |
| 64  | "Empowering Authority" under Commissioner of Oaths for the High Court of Gujarat Rules, 2024.                                                                                                                                                                                                                                                                                                                                       | Hon'ble Mr. Justice M.R. Mengdey<br>Hon'ble Mr. Justice D.M. Desai<br>Hon'ble Mr. Justice Pranav Trivedi                                                                                                                                                                           | Registrar (Judicial)                            |
| 65  | Committee to consider representation made against adverse remarks which is otherwise placed before Honourable the Chief Justice.                                                                                                                                                                                                                                                                                                    | Hon'ble Mr. Justice A.S. Supehia                                                                                                                                                                                                                                                   | Registrar (Administration)                      |
| 66  | E-Guj HCR Committee                                                                                                                                                                                                                                                                                                                                                                                                                 | Hon'ble Mr. Justice Nikhil S. Kariel<br>Hon'ble Mr. Justice Aniruddha P. Mayee<br>Hon'ble Mr. Justice Pranav Trivedi                                                                                                                                                               | Deputy Director, Gujarat State Judicial Academy |
| 67  | Committee for formulating policy / guidelines for treating the pensioner family member of Honourable Judge of the High Court of Gujarat as 'dependent' for the purpose of                                                                                                                                                                                                                                                           | <b>Hon'ble Mr. Justice A.S. Supehia</b><br><b>Hon'ble Mr. Justice Bhargav D. Karia</b><br><b>Hon'ble Ms. Justice Sangeeta K. Vishen</b>                                                                                                                                            | Registrar (Administration)                      |

| No. | Name of the Committee                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Name of the Members                                                                                                                                                                                                                                                                                                                                                                              | In charge Registrar / Officer                                    |
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|     | <b>reimbursement of medical expenses.</b>                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                                                                                                                                                                                                                                                                                                                                                                                  |                                                                  |
| 68  | Committee to formulate a comprehensive plan, carry out the tasks mentioned in the Hon'ble Supreme Court judgment dated 15/01/2025, passed in Writ Petition (C) No.538 of 2023 in the case of Rajeeb Kalita Vs. Union of India & Ors.                                                                                                                                                                                                                                                   | Hon'ble Mr. Justice A.S. Supehia - Chairman<br>Hon'ble Mr. Justice Nikhil S. Kariel - Co-Chairman<br>The Registrar General - Member<br>The Chief Secretary, Government of Gujarat - Member<br>The Secretary, Finance Department, Gandhinagar - Member<br>The Secretary, Road & Building Department - Member<br>When required, member of the representative of the Bar Association will be added. | Deputy Director, Arbitration Centre, High Court of Gujarat.      |
| 69  | Committee for allotment of government quarters, which are earmarked for High Court of Gujarat, to the Judicial Officers who are posted in Ahmedabad city.                                                                                                                                                                                                                                                                                                                              | Hon'ble Mr. Justice Nikhil S. Kariel<br>Hon'ble Mr. Justice H.D. Suthar                                                                                                                                                                                                                                                                                                                          | Registrar General                                                |
| 70  | <b>Committee for implementation, execution and monitoring of paperless Court, vision document 1.2 e-Guj HC.</b>                                                                                                                                                                                                                                                                                                                                                                        | <b>Hon'ble the Chief Justice</b><br><b>Hon'ble Mr. Justice A.S. Supehia</b><br><b>Hon'ble Mr. Justice Nikhil S. Kariel</b><br><b>Hon'ble Mr. Justice Pranav Trivedi</b><br><b>Hon'ble Mr. Justice P.M. Raval</b>                                                                                                                                                                                 | Registrar (SCMS & ICT)<br>AND<br>Registrar (Judicial)            |
| 71  | Committee for the purpose of reverting to the old practice of conducting trials on a day to day basis more particularly in important or sensitive cases for the benefit of District Judiciary. (In compliance of the directions issued by the Honourable Supreme Court of India in para 35 of the Order dated 22.09.2025 in Petition(s) for Special Leave to Appeal (Crl.) No(s). 969 of 2025 in the case of the Central Bureau of Investigation V/s. Mir Usman @ Ara @ Mir Usman Ali) | Hon'ble Mr. Justice A.S. Supehia<br>Hon'ble Ms. Justice Sangeeta K. Vishen<br>Hon'ble Mr. Justice Ilesh J. Vora<br>Hon'ble Mr. Justice M.R. Mengdey                                                                                                                                                                                                                                              | Registrar General<br><br>AND<br>Registrar (Inspection & Finance) |

| No. | Name of the Committee                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Name of the Members                                                                                                                                 | In charge Registrar / Officer                                                                                                          |
|-----|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------|
| 72  | Committee for evolving some procedure and guide the District judiciary for effective and expeditious disposal of the execution petitions which are pending as on date. (In compliance of the directions issued by the Honourable Supreme Court of India in para 14 of the Order dated 16.10.2025 in Miscellaneous Application No. 1889-1891 of 2025 in the case of "Periyammal (Dead) through Lrs & Ors Vs. Rajamani & Anr").                                                                                    | Hon'ble Mr. Justice Ilesh J. Vora<br>Hon'ble Mr. Justice M.R. Mengdey<br>Hon'ble Mr. Justice Vimal K. Vyas<br>Hon'ble Mr. Justice Sanjeev J. Thaker | Registrar<br>(SCMS & ICT)                                                                                                              |
| 73  | Committee to review the existing system of filling up the Annual Confidential Reports physically and to consider filling and submission of the Annual Confidential Reports by the Reporting Authority and review thereof by Reviewing Authority only in digital mode and to appropriately modify, delete or add the questionnaires in the existing Annual Confidential Reports or completely recast the existing ACR forms of the staff of all cadres working on the establishment of the High Court of Gujarat. | Hon'ble Mr. Justice Ilesh J. Vora<br>Hon'ble Smt. Justice Vaibhavi D. Nanavati                                                                      | Registrar<br>(Administration)<br><br>AND<br><br>Mr. Ankur N. Patel,<br>Special Officer (on order to work basis), High Court of Gujarat |

Date : 18/09/2026.

  
(Hemang R. Rawal)  
REGISTRAR GENERAL

**Copy submitted to:** Honourable the Chief Justice and all the Honourable Judges - for kind information, through Honourable Judges' Community.

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REGISTRAR GENERAL